

**BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL,  
WESTERN ZONE BENCH, PUNE**

**Original Application No. 43/20204**

**[Earlier Original Application No. 116/2024 (PB)]**

NOTARIAL REG.

COUNTRY NO.

6530

DATE:

12/11/2024

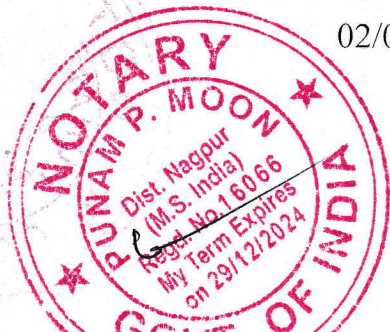
News Item Titled "Kalyan Villagers allege chemical dumping in Nullah seek MPCB Intervention" appearing in Hindustan Times dated 30.12.2023

**ADDITIONAL AFFIDAVIT IN REPLY ON BEHALF OF THE  
MAHARASHTRA POLLUTION CONTROL BOARD**

I, Sushilkumar Rathod, Aged- 38 yrs, Occupation–Service, the Sub Regional Officer, of the Maharashtra Pollution Control Board at Nagpur, having my office address at Regional Office, 5<sup>th</sup> Floor, Udyog Bhawan, Civil Lines, Nagpur–440 001 do hereby state on solemn affirmation as under :–

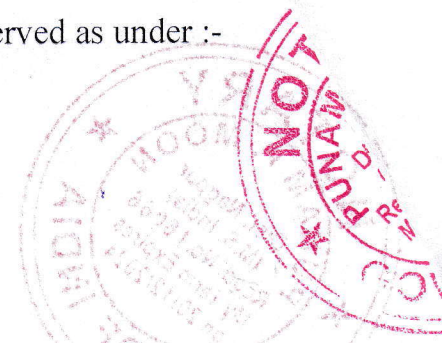
I am well conversant with the facts of the present case and I am competent to swear this Affidavit based on the records available with this office. I am herewith submitting the present status of M/s. Inventys Research Company Private Limited, Plot No.K-38, MIDC Butibori, Dist: Nagpur i.e. Respondent No.3 is as below –

1. I say and submit that the Respondent Board at Nagpur has issued directions to the Respondent No.3 - Industry vide letter dated 02/04/2024, directing the Respondent No.3-Industry to dispose the

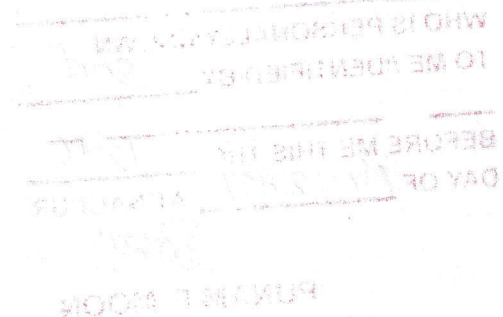
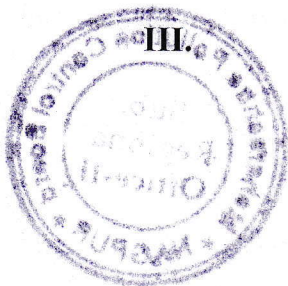


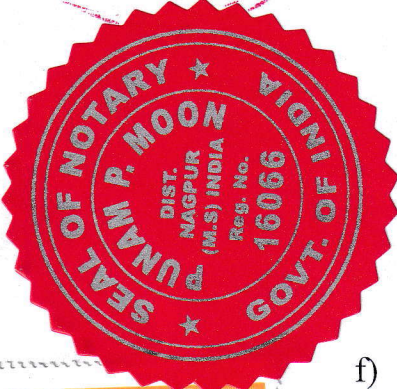
Hazardous Waste i.e. Spent Sulphuric Acid ( $H_2SO_4$ ) of quantity 39860 Kg at CHWTSDF Talaja (M/s.Mumbai Waste Management Ltd., Talaja) and submit disposal details i.e. Manifest Copy to the Respondent Board. A copy of the directions issued by the Respondent Board at Nagpur dated 02/04/2024 is annexed as **Annexure-‘I’**.

2. I say and submit that accordingly the Respondent No.3-Industry has disposed spent Sulphuric Acid ( $H_2SO_4$ ) of quantity 39860 Kg to CHWTSDF namely M/s. Mumbai Waste Management Ltd., Talaja on 08/04/2024 & submitted invoice copy dtd. 20/04/2024 to the Respondent Board. A copy of the invoice is annexed as **Annexure ‘II’**
3. I say and submit that Respondent No.3-Industry vide letter dated 22/10/2024 informed that they have complied with the directions issued by the Respondent Board dated 02/04/2024.
4. I say and submit that in order to verify the compliance of the directions issued by the Respondent Board dated 02/04/2024, the Official of the Respondent-Board at Nagpur has visited to the Respondent No.3-Industry on 23/10/2024 and observed as under :-



- a) Respondent No.3-Industry is found in operation & engaged in manufacturing of 1-Cyclopropylethylamine Hydrochloride and 2-Amino-4-Chlorobenzamide only as per market demand. Respondent No.3-Industry informed that production started from July 2024.
- b) Industry has provided 4 nos. of storage tanks for storage of spent H<sub>2</sub>SO<sub>4</sub> of which 3 tanks are of capacity 10 KL each & 1 tank is having capacity 4 KL. Presently in Tank A -7.3KL, Tank B - 5.8 KL, Tank C- 1 KL & in Tank D- 1.5 KL spent H<sub>2</sub>SO<sub>4</sub> is stored.
- c) Industry has provided 24 KL capacity 2 nos. of tanks for storage of spent HCL. Presently in Tank A - 20 KL & Tank B - 13 KL spent HCL is found stored.
- d) Recently Respondent No.3 – Industry has made Memorandum of Understanding (MoU) on 25-07-2024 with actual user namely M/s. S. M. Chemicals, Plot No.299/2, PH.No. 53, Village : Jamgod, Tal. & Dist. Dewas, Madhya Pradesh for scientific disposal of spent sulphuric acid & spent HCL. A copy of the MoU between M/s. Inventys Research Company Private Limited and M/s. S M Chemicals is annexed as an **Annexure-**





e) M/s. S. M. Chemicals is having valid Consent to Operate granted by Madhya Pradesh Pollution Control Board, which is valid upto 31/03/2026. M/s. S. M. Chemicals has applied for registration as a recycler to the Madhya Pradesh Pollution Control Board on 07/10/2022 & 11/03/2023 but till date not obtained the same.

f) Respondent No.3-Industry sold spent H2SO4 of quantity 27.67 MT & 28.18 MT on 30/07/2024 & on 04/10/2024 as well as spent HCL of quantity 29.58 MT & 27.20 MT on 26/08/2024 & 11/09/2024 to M/s. S. M. Chemicals. Same is verified in manifest copies.

g) Last disposal of HW to CHWTSDF, Butibori of category 35.3 - 1.26 MT, 33.1 - 0.25 MT & 36.2 - 0.02 MT was on 18/09/2024.

A copy of the visit report dated 23/10/2024 is annexed as an **Annexure-IV.**

Solemnly affirmed on this 12<sup>th</sup> day of November, 2024 at Nagpur...

For & on behalf of the Maharashtra Pollution Control Board,

*Sushil Kumar Rathod*

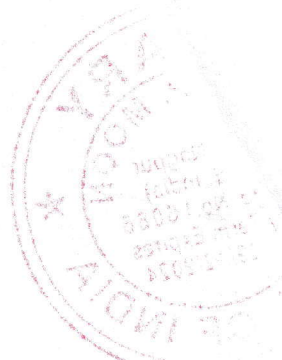
(Sushil Kumar Rathod)



SWORN/SOLEMNIY AFFIRMED  
BY Sushil Kumar Rathod  
WHO IS PERSONALLY KNOWN  
TO ME / IDENTIFIED BY Self  
BEFORE ME THIS THE 12<sup>th</sup>  
DAY OF Nov 2024 AT NAGPUR

*Punam P. Moon*

PUNAM P. MOON



**MAHARASHTRA POLLUTION CONTROL BOARD****Regional Office, Nagpur**

Website : mpcb.gov.in  
 e-mail : ronagpur@mpcb.gov.in  
 Fax : 2560851  
 Phone : 2565308, 2560139



Regional Office,  
 5th Floor, Udyog  
 Bhawan, Civil  
 Lines, Nagpur.-  
 440 001.

"Your service is our duty"

No. MPCB/ID/2404020008

Date: 02/04/2024

**To,**  
**M/s. Inventys Research Company Pvt. Ltd.,**  
**Plot NO K-38, MIDC Butibori,**  
**Tq. Hingna Dist. Nagpur.**

Sub: Direction under Section 33A of the Water (Prevention & Control of Pollution) Act, 1974 and Air (Prevention & Control of Pollution) Act, 1981.

- Ref: 1. Consent no. Format 1.0/CC/UAN No. 121034/CR/2303000461 dtd 06/03/2023.  
 2. Show Cause Notice no. MPCB/SCN/2401020012 dtd 02/01/2024.  
 3. The Proposal for Legal Action submitted by SRO- Nagpur-II on 12/02/2024.  
 4. Approval received from HQ on 26/03/2024.  
 5. B.G. Forfeiture letter dtd 28/03/2024.

**WHEREAS**, the Maharashtra Pollution Control Board has granted Consent to Operate u/s 26 of the Water (Prevention and Control of Pollution) Act, 1974 and u/s 21 of the Air (Prevention and Control of Pollution) Act, 1981 & Authorization under Rule 6 of the Hazardous and Other Wastes (Management and Trans-boundary Movement) Rules, 2016.

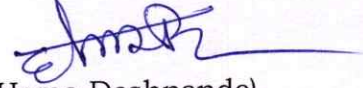
**AND WHEREAS**, it is obligatory on your part to provide adequate pollution control devices and comply with the consent conditions to achieve the standards prescribed by the Board in consent.

**AND WHEREAS**, this office has received complaint from SRO Kalyan-1 on dtd 29/12/2023 in respect of complaint of borewell water pollution, caused by chemical mixing and during investigation and verification of documents The SRO Kalyan-1 had come to conclusion that the unscientific disposal of spent sulfuric acid. Accordingly, the official of this office visited to your unit on 31/12/2023 for investigation the complaint and observed that spent sulfuric acid of quantity 39860 Kg disposed by sale to M/s. Sanchita Associates, C7/25, Nile CHS, Godrag hill, Khadakpada, Kalyan (W) Dist Thane through transporter M/s Ashirwad Enterprises, Thane on dtd 18/09/2023.

**AND WHEREAS**, as per Rule 9 of Hazardous and Other Waste (M & TM) 2016. You must transport and dispose Hazardous Waste through authorize transporter, but you have violating Rule 9 of Hazardous and Other Waste (M & TM) 2016. i.e. sold and transport Hazardous Waste (Spent Sulfuric Acid) to unauthorize traders which is violations of said rule. Hence, forfeited Bank Guarantee of Rs. 2.50 Lacs as per ref no. 5. **AND WHEREAS**, representation received from you and after verification and approval received from HQ as per ref no. 4.

**NOW THEREFORE**, you are hereby directed to dispose, Hazardous Waste i.e. spent sulfuric acid of Quantity 39860 Kg at CHWTSDF Taloja (M/s. Mumbai Waste Management Ltd, Taloja) and submit disposal details i.e. manifest copy to this office within 07 days. failing which, MPCB will initiate further legal action against your unit without giving any further notice in accordance with the provisions of the Water (prevention & Control of Pollution) Act, 1974 and Air (Prevention & Control of Pollution) Act, 1981, Hazardous and Other Wastes (Management and Trans-boundary Movement) Rules, 2016.

For and behalf of the  
Maharashtra Pollution Control Board



(Hema Deshpande)  
Regional Officer, Nagpur

**Copy submitted for favor of information to:**

- 1) Hon'ble Member Secretary, M.P.C. Board, Mumbai
- 2) The Joint Director (WPC) M.P.C. Board, Mumbai
- 3) Sr. Law Officer (HQ) M.P.C. Board, Mumbai.

Copy to: Sub-Regional Officer, M.P.C. Board, Nagpur-II.

You are directed to serve the copy of direction to the industry and ensure the Compliance.



Sustainability

ORIGINAL

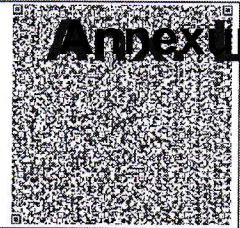
# Mumbai Waste Management Ltd.

Plot No. P-32 & Part, MIDC Taloja, Tal. Panvel, Dist. Raigad, Maharashtra 410 208, India

Phone: 8422877163 / 65 / 7710082601 Phone: 7304992789 / 90 / 91 / 92 & 93

Email: mbdmwml@ramky.com www.mumbaiwastemanagement.com

CIN: U90001TG2001PLC037829



# Annexure II

## TAX INVOICE

IRN No : 56b9648d41a7645ed8b3b3c3d442c9d8bda4d4c16469cc7ac7161c1abcacae0d

IRN Acknowledgement No : 122421071557560

Acknowledgement Date & Time : 20-04-2024/10:37:00

|  |                           |                             |  |
|--|---------------------------|-----------------------------|--|
| GSTIN : 27AADCM0026A1Z9  | PAN No: 9300119649        | E Way Bill No :             | Transporter Name :   |
| Document No. : 9300119649  | Invoice Date : 20.04.2024 | Transport GSTIN :           | Vehicle Number :   |
| GSTIN Invoice No. : MH2420000548                                       | Member ship No : 9987     | GR/LR number :              | Vehicle Type :   |
| State: Maharashtra   | State Code : 27           | E Way Bill Validity : -     | GR/LR Date :   |
| Customer Id : 1131951  |                           | Place of Supply : N/A       |  |
| <b>Details of Receiver</b>   | Billed To :1131951        | PAN.No:AABCI4415K           | <b>Details of</b>  |
| Name: INVENTYS RESEARCH COMPANY PVT LTD,                               | Shipped To :1131951       | PAN.No:AABCI4415K           | Name: INVENTYS RESEARCH COMPANY PVT LTD,                               |
| Address: K. 38, Five Star Industrial area, MIDC,, MIDC, Butibori, Bori |                           |                             | Address: K. 38, Five Star Industrial area, MIDC,, MIDC, Butibori, Bori |
| Nagpur,441122 Ph: 9320013358   |                           |                             | Nagpur,441122 Ph: 9320013358   |
| Maharashtra,India  |                           |                             | Maharashtra,India  |
| GSTIN/UIN : 27AABCI4415K1ZL  | TAN No: MUMI06898D        | GSTIN/UIN : 27AABCI4415K1ZL | TAN No: MUMI06898D   |
| State: Maharashtra   | State Code: 27            | State: Maharashtra          | State 27   |

|                 |                        |
|-----------------|------------------------|
| Type of Service | Waste Disposal Charges |
| Billing Period  | April-2024             |
| PO/WO Number.   |                        |

| SL. No         | Name of Product/Service              | HSN/SAC | UOM | Qty.   | Rate      | Amount       | Taxable Value | CGST   |            | SGST   |            | IGST   |        |
|----------------|--------------------------------------|---------|-----|--------|-----------|--------------|---------------|--------|------------|--------|------------|--------|--------|
|                |                                      |         |     |        |           |              |               | Rate % | Amount     | Rate % | Amount     | Rate % | Amount |
| 1              | DILUTED SULPHURIC ACID<br>FM HCL GAS | 999432  | TON | 39.860 | 85,000.00 | 3,388,100.00 | 3,388,100.00  | 9.00   | 304,929.00 | 9.00   | 304,929.00 | 0.00   | 0.00   |
| 2              | Un Loading Charge                    | 999432  | TON | 39.860 | 2,000.00  | 79,720.00    | 79,720.00     | 9.00   | 7,174.80   | 9.00   | 7,174.80   | 0.00   | 0.00   |
| <b>Total :</b> |                                      |         |     |        |           | 3,467,820.00 | 3,467,820.00  |        | 312,103.80 |        | 312,103.80 |        | 0.00   |

|  |  |
|--|--|
| <b>Total Invoice Amount in Words:</b><br>Forty Lakh Ninety Two Thousand Twenty Eight Rupees only | <b>Total Amount Before Tax :</b><br>3,467,820.00 |
|  | <b>Add : CGST :</b><br>312,103.80                |
|  | <b>Add : SGST :</b><br>312,103.80                |
|  | <b>Add : IGST :</b><br>0.00                      |
|  | <b>Tax Amount : GST :</b><br>624,207.60          |
|  | <b>TCS # :</b><br>0.00                           |
|  | <b>Total Amount After Tax :</b><br>4,092,027.60  |
|  | <b>Round Off :</b><br>4,092,028                  |

|  |   |
|--|---|
| <b>Bank Name, Branch :</b> AXIS BANK LTD.,PANVEL   | <b>GST Payable on Reverse Charge :</b> N/A  |
| <b>Current Account Number :</b> 036010200004640  | <b>CGST On Rev. Charges Mechanisem :</b> N/A  |
| <b>IFSC :</b> UTIB0000036  | <b>SGST On Rev. Charges Mechanisem :</b> N/A  |
| <b>Terms and Conditions :</b><br>As per Agreement<br># TCS as applicable w.e.f. 01.10.2020 | <b>Certified that the particulars Given above are true and correct.</b><br><br>(Company Seal) |

|                 |        |
|-----------------|--------|
| <b>Remarks:</b> | IE&OEI |
|-----------------|--------|

This is a Computer Generated Invoice

**Declaration:**  
1) Payment shall be made within 15 days, if payment not made within the time frame, interest will be levied @ 18% per annum.

|   |   |
|---|---|
| <b>Certification &amp; Accreditations</b><br>ISO 9001:2015   ISO 14001:2015   ISO 45001:2018<br>NABL Certified & MoEF Accredited Environmental Laboratory | <br>Corporate Office<br>Re Sustainability Ltd.<br>Level 11, Aurobindo Galaxy, Hyderabad Knowledge City,<br>HITECH City Road, Hyderabad Telangana- 500081, India |
|---|---|



Sustainability

ORIGINAL

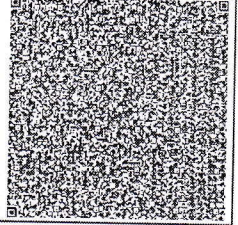
Mumbai Waste Management Ltd.

Plot No. P-32 & Part, MIDC Talaja, Tal. Parsuram, Dist. Raigad, Maharashtra 410 208. India

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CIN: U90001TG2001PLC037829



TAX INVOICE

IRN No : 56b9648d41a7645ed8b3b3c3d442c9d8bda4d4c16469cc7ac7161c1abcacae0d

IRN Acknowledgement No : 122421071557560

Acknowledgement Date & Time : 20-04-2024/10:37:00

- 2 ) Cheque/DD may please be issued in favour of "Mumbai Waste Management Limited# payable at Mumbai.
- 3 ) Any clarification on the invoice shall be raised within 15 days from the date of receipt of invoice, else it will be treated as confirmed.
- 4 ) For logistic enquiries please contact: 84228 77169
- 5 ) Supply to SEZ unit or SEZ developer for authorized operations under bond or letter of undertaking without payment of integrated tax LUT no/Bond no: AD270323053859Q dt 27/03/23

For Mumbai Waste Management Ltd

Finance & Accounts  
Authorised Signatory

Operation Dept.  
Authorised Signatory

Marketing & Business Development  
Authorised Signatory

Certification & Accreditations

ISO 9001:2015 | ISO 14001:2015 | ISO 45001:2018



Corporate Office

Re Sustainability Ltd.

Level 11, Aurobindo Galaxy, Hyderabad Knowledge City.

NABL Certified & MoEF Accredited Environmental Laboratory



**132**  
Mumbai Waste Management Ltd.  
(A Division of Raeli Enviro Engineers Ltd.)  
**ANNEXURE**

Customer Name : INVENTYS RESEARCH COMPANY PVT LTD

GST Invoice Number and Date: MH2420000548 / 20.04.2024

Customer Number : 1131951

| Sl. No. | Date       | Manifest No | Vehicle No  | Types of waste                       | Qty    | UOM | Transport Billing Qty. | KM  | Rate | Transport Amount | Toll Charges | Path         |
|---------|------------|-------------|-------------|--------------------------------------|--------|-----|------------------------|-----|------|------------------|--------------|--------------|
| 1       | 08.04.2024 | A000025     | NL01-A-4002 | DILUTED SULPHURIC ACID FM<br>HCL GAS | 39.860 | TON | 0.000                  | 0.0 | 0.00 | 0.00             | 0.00         | Incineration |
| TOTAL   |            |             |             |                                      | 39.860 |     | 0.000                  |     |      | 0.00             | 0.00         |              |

NOTE: Transportation charges are calculated by taking into considering minimum 90% of the container loading capacity (As per RTA Permit)



महाराष्ट्र MAHARASHTRA

© 2024 ©

NAGPUR TREASURY  
00AB 235946

02 JUL 2024

Stamp Head Clerk / Sr. Clerk

MEMORANDUM OF UNDERSTANDINGBETWEEN

M/s. INVENTYS RESEARCH COMPANY having its unit at Plot No. K-38, MIDC Industrial Area Butibori Distt.: Nagpur – 441122, having Consent Order No. Format1.0/CC/UAN No.0000121034/CR/2303000461 Valid up to: 31.07.2026, hereinafter called the “UNIT”.

AND

M/s. S. M. Chemicals, having its unit at plot no. 299/2 P.H. No. 53, Bhopal Road, Village- Jamgod, Near Nag Maharaj Phata, Dist. Dewas, Madhya Pradesh, Pin code – 455115, having Consent Order No. AW-105555 valid up to : 31/03/2026 hereinafter called as the “VENDOR”.

By this MoU, UNIT proposes to sell / Job-work their Hazardous wastes to VENDOR for its utilization. Both parties are operating their Units with valid Consent & Authorization from ~~State~~ Pollution Control Board.

*Sanadny*

*Bhujari*  
For S.M. CHEMICALS  
299/2, P.H.N.- 53  
JAMGOD, DEWAS (M.P.)



महाराष्ट्र MAHARASHTRA

2024

NAGPUR TREASURY  
00AB 235947

2 JUL 2024

Details of Hazardous wastes are as per VENDOR's capacity for utilization is as under:

| Sr. No. | Name of generated hazardous waste   | Generated Haz. Waste quantity as per CTE/CCA (MTA) | Name address and of industries (End User)   | Quantity mentioned in MoU and CCA of end users (MTA) | End users CCA No. and its validity           | Quantity mentioned in application/ permission of rule -9. |
|---------|-------------------------------------|--|---|--|--|---|
| 1       | Spent Hydrochloric Acid $\leq 30\%$ | 68.4   | M/s. SM chemicals Ltd.<br>Plot No.299/2 PH No.53 village Jamgod, Taluka: Dewas District: Dewas Pin No.455001 Madhya Pradesh | 9960   | CC&A No.: AWH: 105555 Valid up to 13/03/2026 | Applied   |
| 2       | Spent Sulfuric Acid (65-70%)        | 548  | M/s. SM chemicals Ltd.<br>Plot No.299/2 PH No.53 village Jamgod, Taluka: Dewas District: Dewas Pin No.455001 Madhya Pradesh | 3600   | CC&A No.: AWH: 105555 Valid up to 13/03/2026 | Applied   |

The VENDOR will utilize above by-products purchased from UNIT and they have got adequate infrastructure facilities. Both parties will follow applicable provisions of Hazardous Wastes (Management & Trans-Boundary Movement) Rules 2016.

*[Signature]*  
For S.M. CHEMICALS



महाराष्ट्र MAHARASHTRA

2024

00AB 235945

UNIT will sale/ Job-work above Hazardous wastes to VENDOR through Online /Manual Manifest system and to transport through GPS Mounted vehicles only.

02 JUL 2024

We agree to follow applicable rules and regulations prescribed by Maharashtra Pollution Control Board, Central Pollution Control Board and Ministry of Environment Forests & Climate Change, from time to time; and will continue to abide by applicable laws, This MoU is for utilization of above-mentioned materials.

Effective Date: This MOU will come into effect on the day when both parties sign this MOU.

Validity: This MOU shall be for duration of Two Years from the Effective Date. This MOU may be renewed by the parties hereto by way of written agreement on mutually agreed terms & conditions.

Place :

Date : 25/07/2024,

For, INVENTYS RESEARCH COMPANY

Authorized Signatory

For, S M Chemicals

Authorized Signatory

For S.M. CHEMICALS  
299/2, P.H.N.- 53  
JAMGOD, DEWAS (M.P.)



## Maharashtra Pollution Control Board

महाराष्ट्र प्रदूषण नियंत्रण मंडळ

### Visit Report

#### General Information

**IMIS ID :** MPCB-CONSENT-0000057146

**Industry Name :** Inventys Research Company Private Limited

**Address :** MIDC Butibori, Tal. Hingana, Dist. Nagpur

**Pincode :** 440015

**Category :** 17 Category

**Email :** enviro@inventys.in

**Phone :** 9619666334

**Visit Scheduled On :** 23/10/2024

**Last date of visit :** 24/10/2024

**Visited by :** Shri. Vinod Shukla(FO-Nagpur II)



#### Visited On

Visited Industry on :23/10/2024

Email Address of Unit :enviro@inventys.in

Telephone Number of Unit :9619666334

#### Siting Criteria

Siting Criteria : No

#### Location

Notified Industrial area : No

Detail : -

Planning Authority : MIDC

#### Visit For

Visit For : Surprise

Applied For : Court Matter

#### Previous Consent Detail

| Consent UAN No.         | Date       | Validity   | Capital Investment | Verified By    |
|-------------------------|------------|------------|--------------------|----------------|
| MPCB-CONSENT-0000121034 | 06-03-2023 | 31-07-2026 | 13031.00           | CA Certificate |

#### Environment Clearance

| Is EC Applicable : Yes   | Is EC Obtained : Yes   | EC Detail : SEAC-2013/CR-395/TC-2 dtd. 09/03/2016. |  |                          |                   |
|--|--|--|--|--------------------------|-------------------|
| <b>Production Details</b>  |  |  |  |                          |                   |
| Product Name   | Quantity(As consent)   | Unit(As consent)                                   | Quantity(Actual)                                 | Unit(Actual)             | Operational Issue |
| Bulk Intermediates, Advanced Intermediates   | 11400  | MT/A   | 700  | MT/A                     | No                |
| <b>Waste Water Management</b>  |  |  |  |                          |                   |
| Source of water :<br>1) Surface<br>Surface Detail : -<br>Authority Permission : MIDC |  |  |  |                          |                   |
| <b>Deviation In:</b>   |  |  |  |                          |                   |
| Water Consumption : No   |  |  |  |                          |                   |
| Effluent : No  |  |  |  |                          |                   |
| Sewage : No  |  |  |  |                          |                   |
| <b>Whether Industrial effluent generated : Yes</b>                                   |  |  | <b>Whether Domestic effluent generated : Yes</b> |                          |                   |
|  |  | <b>Industrial</b>                                  |  | <b>Domestic</b>          | <b>Gardening</b>  |
|  |  | Process  | Cooling  |                          |                   |
| Generation in m3/day   | As per consent   | 119  | 320  | 50                       | 0                 |
|  | Actual   | 35   | 80   | 45                       | 0                 |
| <b>Treatment System</b>  |  |  |  |                          |                   |
| <b>Industrial</b>  |  |  | <b>Domestic</b>                                  |                          |                   |
| Primary :  | O & G Trap<br>Screening<br>Neutralization / Equalization<br>Primary Settling/Sedimentation |  |  |                          |                   |
| Secondary :  | Activated Sludge Process   | Sewage Treatment Plant                             |  | Activated Sludge Process |                   |
| Tertiary :   | Presser Sand Filter<br>Activated Carbon Filter<br>Dual Media Filter                        |  |  |                          |                   |
| Advanced :   |  |  |  |                          |                   |
| <b>Industrial Purpose</b>  |  |  |  |                          |                   |

a) Ind. Effluent Generation (in CMD): 35

ETP Capacity : 270

b) Segregation : No

c) Disposal : CETP

**Domestic Purpose**

a) Generation (in CMD) : 45

STP Capacity : 50

b) Disposal : 100% Recycling Process

**JVS sample collection (Water)**

JVS sample collected for Water : No

Detail : NA

**Previous JVS Records (Water)**

| Sr. No. | Unique id          | Barcode Number | Sample Type | Sample Subtype | Payment Status  | COA Generated                          |
|---------|--------------------|----------------|-------------|----------------|-----------------|--|
| 1       | MPCB-JVS-020124003 | BR-0062147     | Water       | JVS            | Payment Pending | YES<br>Link : <a href="#">Download</a> |
| 2       | MPCB-JVS-020124003 | BR-0062148     | Water       | JVS            | Payment Pending | YES<br>Link : <a href="#">Download</a> |
| 3       | MPCB-JVS-231121015 | BR-0011356     | Water       | JVS            | Payment Pending | YES<br>Link : <a href="#">Download</a> |
| 4       | MPCB-JVS-231121015 | BR-0011357     | Water       | JVS            | Payment Pending | YES<br>Link : <a href="#">Download</a> |
| 5       | MPCB-JVS-170821002 | BR-0004717     | Water       | JVS            | Payment Pending | YES<br>Link : <a href="#">Download</a> |

**Air Pollution Aspect**

1) Details of emission : No

| # | Source | Fuel Name | Fuel Quantity | Fuel Unit | Control Equipment Installed | Stack Height(mtrs) | Operational Issue |
|---|--------|-----------|---------------|-----------|-----------------------------|--------------------|-------------------|
|---|--------|-----------|---------------|-----------|-----------------------------|--------------------|-------------------|

Record not found.

2) Differential in existing source of emission : No

**JVS sample collection (Air)**

JVS sample collected for Air : No

Detail : NA

## Previous JVS Records (AIR)

| Sr. No. | Unique id          | Barcode Number | Sample Type | Sample Subtype  | Payment Status  | COA Generated                          |
|---------|--------------------|----------------|-------------|-----------------|-----------------|--|
| 1       | MPCB-JVS-170821002 | BR-0004720     | Air         | Source Emission | Payment Pending | YES<br>Link : <a href="#">Download</a> |

## Hazardous Waste Generation

Difference in exiting waste generation : No

## Non Hazardous Waste Generation

Difference in exiting waste generation : No

## Any specific Conditions

|                       | Condition | Compliance |
|-----------------------|-----------|------------|
| Consent               |           |            |
| Directions            |           |            |
| Environment Clearance |           |            |
| Any NGT / Court order |           |            |

## Bank Guarantee

BG Imposed : Yes

BG Imposed Against : Consent

| Bank Guarantee Imposed for   | BG submitted | Bank Guarantee No | Date       | Validity   | Amount | Status       | Compliance Period | Return | Forfeit  |
|--|--------------|-------------------|------------|------------|--------|--------------|-------------------|--------|--|
| Towards O & M of pollution control system & compliance of consent conditions | Yes          | 1956NDLG00011825  | 31-05-2024 | 31-01-2027 | 500000 | Compiled     | 31/06/2026        | No     | No   |
| Towards O & M of pollution control system & compliance of consent conditions | Yes          | 240GT02222570023  | 14-09-2022 | 31-01-2027 | 500000 | Not Compiled | 31/06/2026        | No     | Yes<br>Amout:<br>250000<br>Date :<br>28-03-2024<br>Reson:<br>Violating<br>Hazardous<br>Waste &<br>Other Waste<br>(M&TM) Rule<br>2016 i.e.<br>transport &<br>disposal<br>Hazardous<br>Waste<br>through<br>unauthorized<br>party |

## Remark

| #  | Statutory Submissions   | Financial Year | Within Time  | Whether any deviation waste generation & disposal (less/more ) |
|--|---|----------------|--|--|
| Record not found.  |   |                |  |  |
| <b>Penal Charges</b>   |   |                |  |  |
| Penal Charges : No   |   |                |  |  |
| <b>OCEMS</b>   |   |                |  |  |
| Is Mandatory : Not Mandatory   |   |                |  | Detail :   |
| Connected to MPCB server : No  |   |                |  | Detail : NA  |
| <b>Green Coverage</b>  |   |                |  |  |
| Green Coverage : No  |   |                |  |  |
| Detail : NA  |   |                |  |  |
| <b>Any Specific Observation</b>  |   |                |  |  |
| <p>Any Specific Observation : Carried out visit along with Regional Officer on 23/10/2024 to get present status &amp; for checking compliance of consent condition. During visit, following observation are made:-</p> <ul style="list-style-type: none"> <li>• During visit, industry found in operation &amp; engaged in mfg. of 1-Cyclopropylethylamine Hydrochloride and 2-Amino-4-Chlorobenzamide only as per market demand. Authority informed that production started from July 2024.</li> <li>• Provided 4 nos. of storage tanks for storage of spent H<sub>2</sub>SO<sub>4</sub> of which 3 tanks are of capacity 10 KL each &amp; 1 tank is having capacity 4 KL. Presently in Tank A - 7.3 KL, Tank B - 5.8 KL, Tank C - 1 KL &amp; in Tank D - 1.5 KL spent H<sub>2</sub>SO<sub>4</sub> is stored.</li> <li>• Provided 24 KL capacity 2 nos. of tanks for storage of spent HCL. Presently in Tank A - 20 KL &amp; Tank B - 13 KL spent HCL is found stored.</li> <li>• Industry authority made MOU on 25/07/2024 with actual user namely M/s. S. M. Chemicals, Plot no. 299/2, PH. No. 53, Vill. Jamgod, Tq. &amp; Dist. Dewas, M.P. for scientific disposal of spent sulphuric acid &amp; spent HCL. M/s. S. M. Chemicals is having valid C to O upto 31/03/2026 by M.P.P.C. Board. M/s. S. M. Chemicals has applied for registration as a recycler at M.P.P.C. Board on 07/10/2022 &amp; 11/03/2023 but till date not obtained the same.</li> <li>• Industry authority sold spent H<sub>2</sub>SO<sub>4</sub> of quantity 27.67 MT &amp; 28.18 MT on 30/07/2024 &amp; on 04/10/2024 as well as spent HCL of quantity 29.58 MT &amp; 27.20 MT on 26/08/2024 &amp; 11/09/2024 to M/s. S. M. Chemicals. Same is verified in manifest copies.</li> <li>• Last disposal of HW to CHWTSDF, Butibori of category 35.3 - 1.26 MT, 33.1 - 0.25 MT &amp; 36.2 - 0.02 MT was on 18/09/2024.</li> <li>• Industry is sending treated effluent to CETP &amp; present flow is around 20 CMD.</li> </ul> |   |                |  |  |
| <b>Previous legal action detail</b>  |   |                |  |  |
| Sr. No.  | Legal Action Details  |                | Legal Direction/Notice Details   |  |
| 1  | MPCB-LEGAL_ACTIONS-240220119<br><b>Initiated By:</b> P.K.Mirashe(AST-HQ)              |                | Proposed Direction<br><b>Outward No:</b> BO/MPCB/AS(T)/B-534<br><b>Issued By:</b> Dr. V. M. Motghare(AST-HQ)<br><b>Issued On:</b> 25/02/2020 |  |
| 2  | MPCB-LEGAL_ACTIONS-010124016<br><b>Initiated By:</b> Shri. Vinod Shukla(FO-Nagpur II) |                | Show Cause Notice<br><b>Outward No:</b> MPCB/SCN/2401020012<br><b>Issued By:</b> Hema Deshpande(RO-Nagpur)<br><b>Issued On:</b> 02/01/2024   |  |
| 3  | MPCB-LEGAL_ACTIONS-010124016<br><b>Initiated By:</b> Shri. Vinod Shukla(FO-Nagpur II) |                | Interim Direction<br><b>Outward No:</b> MPCB/ID/2404020008<br><b>Issued By:</b> Hema Deshpande(RO-Nagpur)<br><b>Issued On:</b> 03/04/2024    |  |
| <b>Whether unit complied</b>   |   |                |  |  |
| Whether unit complied : Yes  |   |                |  |  |